

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 587 OF 2024**

IN THE MATTER OF:

Mohd Kamran Civilian Welfare Charitable TrustPETITIONER

VERSUS

**Member Secretary,
Delhi Pollution Control Committee & Ors.**RESPONDENT

MEMO OF PARTIES (AS PER ORDER DATED 20.11.2024)

Mohd Kamran Civilian Welfare Charitable TrustPETITIONER

VERSUS

- 1. Member Secretary, Delhi Pollution Control Committee,**
Building No. TC-12V, 6th Floor, C Wing,
Delhi Secretariate, I P Estate, Delhi 110002.
Email: msdpcc@nic.in (Respondent No.1)
- 2. District Magistrate, Central Delhi**
14, Darya Ganj, District, New Delhi, Delhi 110002
Phone No: 011-23282903
Email: dcentral@nic.in (Respondent No. 2)
- 3. Commissioner, Municipal Corporation of Delhi**
S.P. Mukherjee Civic Center, Minto Road, New Delhi
Email: commissioner@mcd.nic.in (Respondent No.3)
- 4. Sayed Mohd. Ghazali Land**
Bearing No. 1584, Ground Floor, Stret Peepal Wali,
Pahari Bhojla, Turkman Gate, Delhi-110006 (Respondent No.4)